

1	2	3
14.	Pondicherry	22.5
15.	Bihar	1,162.0
16.	Orissa	1,664.0
17.	Sikkim	19.0
18.	West Bengal	1,745.0
19.	Assam	287.5
20.	Arunachal Pradesh	6.0
21.	Meghalaya	18.0
22.	Nagaland	24.0
23.	Mizoram	9.0
24.	A&N Island	25.2
25.	Central Sector Projects	11,870.0

[Translation]

#### Oil Selection Boards

3872.DR. ARVIND SHARMA : Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Oil Selection Boards ka punargathan sigrah" appearing in 'Navbharat Times' on February 25, 1997;

(b) if so, the reaction of the Government thereto;

(c) whether the Government propose to provide representation of one member each amongst the Scheduled castes, Scheduled tribes, women and general in oil selection board; and

(d) if so, the action taken by the Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Yes, Sir.

(b) Revised policy guidelines for selection of dealers/distributors are being decided shortly to reactivate the selection process.

(c) No, Sir.

(d) Does not arise.

[English]

#### Supply of Drinking Water.

3873.SHRI GOPAL TANDEL : Will the PRIME MINISTER be pleased to state the steps taken by the Gujarat Government and the Daman Administration to provide drinking water in Daman ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWRLU) : As per available information, augmentation to water supply scheme for Daman and surrounding villages, Phase-I and Phase-II, was entrusted for execution by the Gujarat Water Supply & Sewerage Board at an estimated cost of Rs. 528.22 lakhs and Rs. 96.55 lakhs respectively. The work of Phase-I, part-I has been commissioned and completed in April, 1994. The works of Phase-I, part-II and Phase-II are in progress and expected to be completed by June, 1997. After commissioning of the scheme, all 29 habitations would be fully covered, including Moti Daman area.

#### Rural Development Projects

3874.DR. ASIM BALA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the rural development projects funded by the Union Government are being delayed;

(b) if so, the reasons therefor; and

(c) if not, the number of projects cleared alongwith the amount incurred thereon during 1996 and projects pending with the Government, State-wise ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) No, Sir.

(b) Question does not arise.

(c) The details of the projects cleared and amount released during 1996-97 under special innovative projects under 3rd stream of JRY are given in the enclosed Statement.

The information in respect of projects under Rural Water Supply Programme is being collected and will be laid on the Table of the House.

#### Statement

Sl. No.	Name of the Project	Project approved during 1996-97	
		Total cost of project	Amount released during 1996-97
1	2	3	4
<b>Bihar</b>			
1.	Socio-economic upliftment of 3000 families of Lac Growers in Ranchi distt. by BISCOLAF	239.94	79.98

1	2	3	4
<b>Uttar Pradesh</b>			
	Community Development project for Saharia in Laitpur district	100.00	40.00
2.	Integrated watershed Development for the Ghararea of Saharanpur district.	209.81	70.26
<b>Himachal Pradesh</b>			
1.	Mandi district on the Green Gold Track	100.26	58.56
<b>Manipur</b>			
1.	Improvement of Rural economy of Tamenglong district through cultivation & distillation of citronella grass in Tamenglong district	25.00	15.00
<b>Karnataka</b>			
1.	Sustainable development of Malnand Region of Hassan district	20.00	16.00
Total			279.80

[Translation]

**High Level Committee**

3875. SHRI LAKSHMAN SINGH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Union Government have constituted a High Level Committee under National Wastelands Development Board;

(b) if so, the composition thereof;

(c) the name of States which have been recommended by this Committee for development of wasteland during the last five years and the names of districts covered thereunder, and

(d) the amount spent on the development of wastelands in the country during the last five years, State-wise ?

THE MINISTER OF RURAL AREA AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b) Yes, Sir. A High Level Committee on Wastelands Development (HLC) was set up in November, 1994 under the Chairmanship of Shri Mohan Dharia by the Department of Wastelands Development. The composition of the HLC is given at Statement I.

(c) and (d) The Report including the recommendations of the HLC is under consideration of the Government. The HLC's recommendation cover development of wastelands of the entire country. State-wise details of funds released during the last 5 years under Central Wastelands Development Sector Schemes are given at Statement II.

**Statement-I**

No. 6-17/94-TE

November 4, 1994.

**ORDER**

Subject : Constitution of a High Level Committee for development of non-forest wastelands.

The Department of Wastelands Development was created in July, 1992, with the mandate to take up development of about 95 million hectares of non-forest wastelands in the country. In the first two years of its existence, the Department has achieved a very high percentage of utilisation of plan funds allocated to it. However, it has been felt that there is a need to evolve a strategy and a Plan of Action for the development of vast areas of non-forest wastelands with full appreciation of vast magnitude of the problem and the financial resources required to address these problems.

2. In view of the need to have a comprehensive plan for development of wastelands in the country, it has been decided to constitute a "High Level Committee on Wastelands Development" with the following composition and terms of reference.

**I. Composition :**

1. Shri Mohan Dharia, Chairman  
'VANARAI',  
2064 Vijayanagar,  
Pune - 411 030  
(Maharashtra)